

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3151
ANSWERED ON:21.03.2007
BAN OF PRIVATE PRACTICE BY GOVERNMENT DOCTORS
Fanthome Shri Francis

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to impose complete ban on private practice by Government doctors in the country;
- (b) if so, the number of such doctors practicing in various States at present; and
- (c) the details of the instructions issued by the Medical Council of India in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE(SMT. PANABAKA LAKSHMI)

(a) to (c) Public Health is a State List subject and therefore it is the responsibility of the respective State Governments to regulate the doctors working in the States. As regards the doctors belonging to the Central Health Service under this Ministry, there is a complete ban on private practice by these doctors. Hence the question of issue of any instructions by MCI in this regard does not arise.